

13/11/2000

No sitting of D.B. Naga to 20/02/2001 for
hearings

4
B O C

C-2
N. 3733/20
with reply to check
submitted on
20/2/01
for hearing
PE
30/11

20/2/01

Hon. Mr. Rafiquddin, JM
Hon. Mr. M.P. Singh, AM

None for the Parties in
site of revision of list.

The OA is dismissed for default
& for non prosecution.

AM

JM

8

8-5-1
8-5-1
8-5-1